

F. No. J-11017/5/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shashtri Bhawan, New Delhi
Dated the 26th November, 2024

ORDER

The President is pleased to engage **Shri Jatinder Singh Jamwal**, Advocate as Additional Standing Government Counsel for conducting Central Government litigation before the District & Subordinate Court, Doda (J&K), as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

District & Subordinate Court, Doda (UT of J&K)
Additional Standing Government Counsel

Name of Advocate	Contact Details	Enrollment No.
Shri Jatinder Singh Jamwal	125, Shakti Niwas, Near PWD Dak-Bungalow, Chinote, Bhadewarh, District Doda, UT of J&K, Pin-182222. Mob: 9469005500, 8803644171 email: jsjamwaljcm@gmail.com	JK/743/2005

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions upon panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:-

1. PS to MoS (I/C) L&J
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. District Judge, Doda (J&K).
4. Sh. Vishal Sharma, Dy. SGI High Court of J&K at Jammu.
5. Sh. Tahir Majid Shamsi, Dy. SGI, High Court of J&K at Srinagar.
6. Sh. Raman Pradeep, Standing Govt. Counsel, Doda District.
7. Sh. Jatinder Singh Jamwal, Addl. SGC.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / spare copy.



(Kumar Gaurva)
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